

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) 10706/2014
(Arising out of impugned final judgment and order dated 31/10/2012
in WPC No. 2539/2012 01/11/2012 in WPC No. 2539/2012 passed by the
High Court Of Bombay)

LALITA RAMESH LASE & ORS.

Petitioner(s)

VERSUS

JAIRAJ KANTILAL SONAWALA & ORS.

Respondent(s)

(With appln.(s) for exemption from filing O.T.)

(For final disposal)

WITH

SLP(C) No. 24080/2014

(With (With appln.(s) for c/delay in filing SLP and c/delay in
refiling SLP and Office Report)

SLP(C) No. 22322/2015

(With appln.(s) for exemption from filing c/c of the impugned order
and permission to file synopsis and list of dates and exemption
from filing O.T. and Office Report)

SLP(C) No. 23092/2014

(With Office Report)

SLP(C) No. 28382/2014

(With Office Report)

SLP(C) No. 18491/2014

(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 594/2015

(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 28380/2014

(With Office Report)

SLP(C) No. 22327/2015

(With appln.(s) for exemption from filing c/c of the impugned order
and permission to file synopsis and list of dates and exemption
from filing O.T. and Office Report)

SLP(C) No. 22329/2015

(With appln.(s) for exemption from filing O.T. and permission to
file synopsis and list of dates and exemption from filing c/c of
the impugned order and Office Report)

SLP(C) No. 28367/2014

(With Office Report)

SLP(C) No. 28324/2014

(With Office Report)

2

SLP(C) No. 18495/2014

(With Office Report)

SLP(C) No. 18033/2015

(With appln.(s) for exemption from filing c/c of the impugned order
and permission to file lengthy list of dates and exemption from
filing O.T. and Office Report)

SLP(C) No. 36132/2014

(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 22328/2015

(With appln.(s) for exemption from filing O.T. and exemption from
filing c/c of the impugned order and permission to file synopsis and
list of dates and Office Report)

S.L.P.(C)...CC No. 11227/2014

(With Office Report)

SLP(C) No. 28393/2014

(With Office Report)

SLP(C) No. 28363/2014

(With Office Report)

SLP(C) No. 21992/2015

(With Office Report)

SLP(C) No. 28417/2014

(With Office Report)

SLP(C) No. 632/2015

(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) D 10476/2015

(With Office Report)
SLP(C) No. 23099/2014
(With Office Report)
SLP(C) No. 28391/2014
(With Office Report)
SLP(C) No. 28396/2014
(With Office Report)
SLP(C) No. 22315/2015
(With appln.(s) for exemption from filing O.T. and permission to
file synopsis and list of dates and exemption from filing c/c of
the impugned order and Office Report)
SLP(C) No. 28316/2014
(With Office Report)
SLP(C) No. 18490/2014
(With Office Report)
SLP(C) No. 28381/2014
(With Office Report)
SLP(C) No. 22332/2015
(With appln.(s) for exemption from filing O.T. and permission to
file synopsis and list of dates and exemption from filing c/c of
the impugned order and Office Report)
SLP(C) D 22563/2015
(With Office Report)
SLP(C) No. 22326/2015
(With appln.(s) for permission to file synopsis and list of dates
and exemption from filing c/c of the impugned order and exemption
from filing O.T. and Office Report)

3

SLP(C) No. 18492/2014
(With Office Report)
SLP(C) D 22559/2015
(with Office Report)
SLP (C) D No.1206/2014

Date : 16/11/2016 This petition was orally mentioned today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s) Mr. Vibhakar Mishra, Adv.
Mr. Sunil Kumar Verma, AOR

For Respondent(s) Ms. Bindi Girish Dave, AOR

UPON hearing the counsel the Court made the following

O R D E R

On being mentioned by Mr. Vibhakar Mishra, learned counsel for
the petitioner, the matter is taken on Board.

The time to file written notes of submission stands extended
for a week hence.

(Gulshan Kumar Arora) (Indu Pokhriyal)
Court Master Court Master